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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 202/397-398/NCLT/AHM/2016 (New)
CP No. 4/397-398/CLB/MB/2016 (Old)**

Coram:


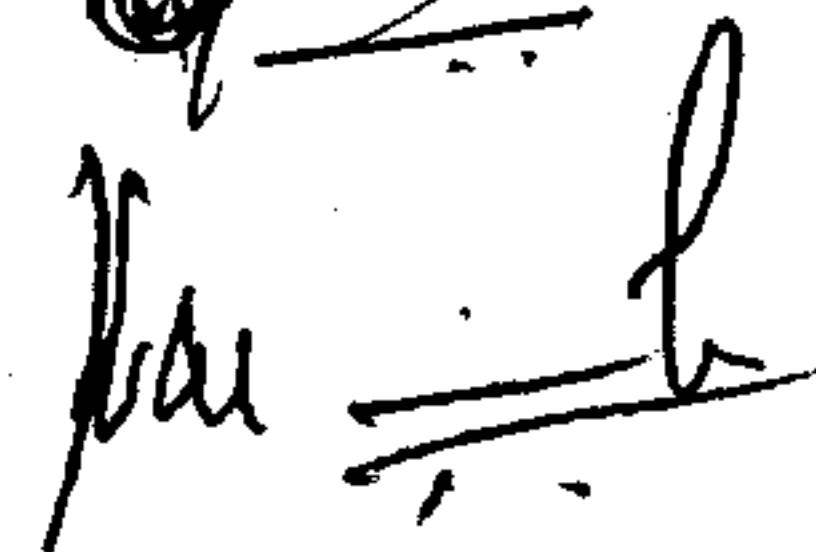
**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.09.2017**

Name of the Company: Pinakin Navnitlal Khadiyali
V/s.
Touchwood Weaves Pvt. Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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1.	NIRALI SARDA	ADVOCATE	RESPONDENT	
2.	Kunal Vaishnav	"	"	

ORDER

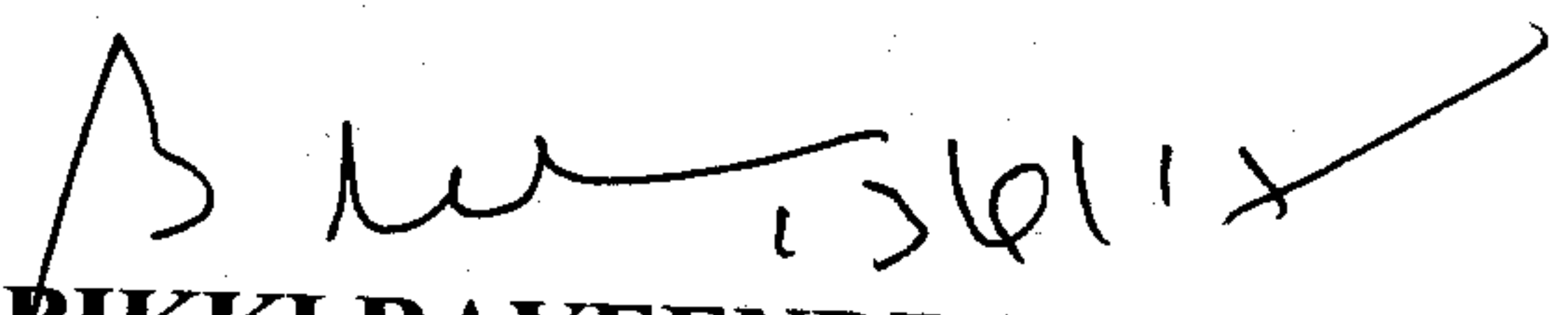
None present for Original Petitioner. Learned Advocate Mr. Kunal Vaishnav with Learned Advocate Ms. Nirali Sarada present for Original Respondent.

Letter received from Learned PCS for petitioner for adjournment.

Rejoinder not filed by petitioner.

List the matter on 07.11.2017.

Dated this the 13th day of September, 2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**